

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.12.2014

MA No. 291/00473/2014 (OA No. 291/00448/2014)

Mr. C.B. Sharma, counsel for applicant.
Mr. Tanveer Ahmed, counsel for respondent nos. 1 to 3.

Heard on the M.A. No. 291/00473/2014 filed on behalf of the applicant praying for withdrawal of the O.A. No. 291/00448/2014.

Learned counsel for the applicant submits that the applicant wants to withdraw the present Original Application.

In view of the above, the present Original Application is dismissed as withdrawn. The Misc. Application is disposed of accordingly.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER


(B. V. RAO)
JUDICIAL MEMBER

Kumawat